



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu

Notification

Srinagar, the 18<sup>th</sup> of October, 2019

SRO 602- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint Sh. Sandesh Kumar Additional Deputy Commissioner, Billawar to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within his respective territorial jurisdiction of District Kathua

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

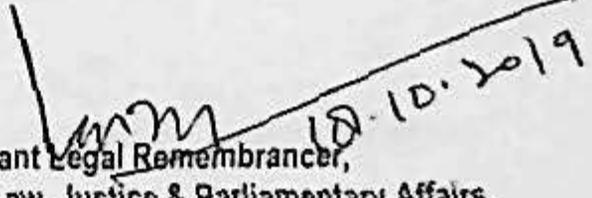
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs

Dated - 18 - 10 - 2019

No. LD(P)94/5-Kathua

Copy to the :-

1. Secretary to Government, Revenue Department
2. Divisional Commissioner, Jammu.
3. District Magistrate, Kathua. This is with reference to his letter No.DCK/Adm/2019- 20/1198-99 dated 14-10-2019
3. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
4. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S C)

  
Assistant Legal Remembrancer,  
Department of Law, Justice & Parliamentary Affairs.

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